GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

UNSTARRED QUESTION NO: 2402 (TO BE ANSWERED ON THE 8th August 2018)

STRATEGY TO NEUTRALISE DRONES NEAR AIRPORTS

DR. T. SUBBARAMI REDDY 2402. SHRIMATI AMBIKA SONI SHRI RAJ BABBAR

Will the Minister of CIVIL AVIATION be pleased to state:-

(a): whether Bureau of Civil Aviation Security (BCAS) has finalized strategy to neutralize drones near airports;

(b): if so, the details thereof;

(c): whether Government has come out with a framework to regulate unmanned aircraft systems in the country;

(d): if so, the details thereof;

(e): if so, by when it would be finalised;

(f): whether necessary trials to examine effective technology to neutralise drones have been conducted; and

(g): if so, whether technical specifications have been prepared?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): No, Sir.

(b): Does not arise, in view reply to Part (a) above.

(c) to (e): The Aircrafts Rules 1937 have been amended to include civil Remotely Piloted Aircraft System (RPAS), which is a sub-set of the Unmanned Aircraft System (commonly known as drones). A draft Civil Aviation Requirement (CAR) on civil use of RPAS was uploaded on the website of Directorate General of Civil Aviation (DGCA) for public comments.

(f): A live demonstration on counter-drone technologies on surveillance, detection and

neutralization of drones was conducted on 13.02.2018 at Rohini Heliport.

(g): No, Sir.